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Fax: **Jammu:** 0191-2546753(Nov-April),  
Fax: **Srinagar:** 0194-2506063(May-Oct.)



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar**

Subject:-Allocation of Departments amongst Law Officers in the Jammu Wing of the Hon'ble High Court.

**GOVERNMENT ORDER NO: 3347- LD (A) of 2019.**  
**D A T E D: 26 - 07 - 2019.**

In partial modification of Government Order No. 2536-LD(A) of 2019 dated 02-04-2019, the following re-allocation of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court is ordered, as shown against each:-

S.NO.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	H. A. Siddiqui, Senior Additional Advocate General	i. General Administration Department ii. Health and Medical Education Department. iii. Department of Law, Justice & Parliamentary Affairs. iv. State Legal Services Authority.
2.	C. M. Koul, Senior Additional Advocate General	i. <b>School Education Department. (Districts of Poonch, Reasi and Kathua)</b> ii. Planning, Monitoring & Development Department iii. Hospitality and Protocol Department. iv. Civil Aviation Department. xi. Election Department
3.	Ravinder Gupta, Additional Advocate General	i. <b>Public Works (R&amp;B) Department.</b> ii. <b>ARI Trainings Department</b> iii. Ranbir Government Press.
4.	Farooq Ahmad Natnoo, Additional Advocate General	i. Industries and Commerce Department. ii. Tourism Department. iii. Custodian Department. iv. Board of Professional Entrance Examination. v. <b>Jammu and Kashmir Tourism Development Corporation.</b>
5.	Aseem Sawhney, Additional Advocate General	i. Agriculture Production Department. ii. <b>School Education Department.</b>

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